

NATIONAL COMPANY LAW APPELLATE TRIBUNAL NEW DELHI

Company Appeal (AT) (Insolvency) No. 85 of 2021

IN THE MATTER OF:

Tijaria Polypipes Ltd.

...Appellant.

Versus

Kevadiya Construction Pvt. Ltd.

...Respondent.

Present:

**For Appellant: Mr. Anurag Kalavatiya, Advocate and
PCS Annie Singh Jhala.**

**For Respondent: Mr. Ranu Purohit and Mr. Arpit Singhvi,
(Caveators), Advocates.**

**ORDER
(Virtual Mode)**

15.03.2021 Learned Counsel for the Respondent submits that he has filed Reply in Electronic Mode. He wants time to file Hard-Copy of the Reply. The same may be filed within a week. Rejoinder, if any, may be filed within a week, thereafter.

List the Appeal 'For Admission (After Notice)' Hearing on **27th April, 2021.**

**[Justice A.I.S. Cheema]
Member (Judicial)**

**[Dr. Alok Srivastava]
Member (Technical)**